

# HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

## ABSTRACT

### DISTRICT JUDGES – Promotions, Transfers and Postings of District Judges – ORDERS - ISSUED.

**ROC.NO.827/2024-B.SPL.**

**NOTIFICATION NO.75–B.SPL.**

**DATED:29.01.2025**

**READ:**

1. High Court's Notification No.673-B.Spl., dated 25.10.2024.
2. G.O.Ms.No.133 Law (L and L.A & J – Home Courts.A) Department, dated 07.11.2024
3. High Court's Notification No.792-B.Spl., dated 13.12.2024.
4. High Court's Letter Roc.No.306/2024-B.Spl., dated 19.12.2024.
5. G.O.Ms.No.14, Law (L.A & J – SC.F) Department, dated 10.01.2025 from Government of Andhra Pradesh, Amaravathi

### **The High Court made the following Promotions, Transfers and Postings of District Judges:-**

The Civil Judges (Senior Division), mentioned in Column Number 02 who are appointed as District Judges (Entry Level) by promotion under 65% quota for the year 2024, and on temporary basis under Rule 14 of Andhra Pradesh State Judicial Service Rules, 2007, vide G.O.Ms.No.14, Law (L.A & J – SC.F) Department, dated 19.12.2024, are transferred and posted in the Courts mentioned against their names in Column Number 3. The officers mentioned in column number 2 are directed to handover charge of their post(s) **and also the post(s) which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, and they shall get themselves relieved and proceed to their new stations/posts and take charge of their respective posts **and also the posts which his/her predecessor was holding full additional charge**, from the officers mentioned in Column Number 5.

| APPOINTED UNDER 65% QUOTA |                                                                                    |                                                                                                                                                        |                                                                            |                                     |
|---------------------------|------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------|-------------------------------------|
| SL NO.                    | NAME AND DESIGNATION OF THE OFFICER                                                | POSTED AS                                                                                                                                              | HAND OVER CHARGE OF HIS/HER POST TO                                        | TO TAKE CHARGE OF HIS/HER POST FROM |
| (1)                       | (2)                                                                                | (3)                                                                                                                                                    | (4)                                                                        | (5)                                 |
| 1.                        | SMT. V.LAKSHMI RAJYAM, Civil Judge (Senior Division), Nandigama, Krishna District. | Special Sessions Court For Trial Of Cases Against Women -Cum- VII Additional District and Sessions Judge, Kurnool Vice Sri G.Bhupal Reddy transferred. | VII Additional Civil Judge (Senior Division), Vijayawada, Krishna District | Sri G.Bhupal Reddy                  |

|    |                                                                                                                                                                                       |                                                                                                                                                                                |                                                                                             |                                                                                                                                                                                        |
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| 2. | On relief<br>SRI G.BHUPAL<br>REDDY,<br>Special Sessions<br>Court For Trial Of<br>Cases Against<br>Women -Cum- VII<br>Additional District<br>and Sessions Judge,<br>Kurnool, District. | I Additional<br>District & Sessions<br>Judge,<br>Kurnool.<br>(Post Kept Vacant)                                                                                                | -                                                                                           | Principal<br>District and<br>Sessions Judge,<br>Kurnool.                                                                                                                               |
| 3. | MISS KANUGULA<br>SAILAJA,<br>Principal Civil Judge<br>(Senior Division),<br>Kakinada, East<br>Godavari District.                                                                      | Special Court For<br>Trial Of Offences<br>Under Protection of<br>Children from<br>Sexual Offences<br>Act, 2012 (POCSO),<br>Ongole, Prakasam<br>District.<br>(Post Kept Vacant) | I Additional<br>Civil Judge<br>(Senior Division),<br>Kakinada,<br>East Godavari<br>District | Special Judge for<br>trial of offences<br>under the SCs and<br>STs (POA) Act,<br>1989-cum-<br>VII Additional<br>District and<br>Sessions Judge,<br>Ongole,<br>Prakasam District.       |
| 4. | SMT. G.DEENA,<br>Principal Civil Judge<br>(Senior Division),<br>Ongole, Prakasam<br>District.                                                                                         | Judge, Family Court-<br>cum-VIII Additional<br>District and<br>Sessions Judge,<br>Ongole, Prakasam<br>District<br>Vice<br>Sri D.Ammana Raja<br>transferred.                    | Additional<br>Civil Judge<br>(Senior Division),<br>Ongole,<br>Prakasam District             | Sri D.Ammana<br>Raja                                                                                                                                                                   |
| 5. | On relief<br>SRI D.AMMANA<br>RAJA,<br>Judge, Family Court-<br>cum-VIII Additional<br>District and Sessions<br>Judge, Ongole,<br>Prakasam District                                     | I Additional<br>District & Sessions<br>Judge,<br>Ongole<br>Prakasam District<br>(Post Kept Vacant)                                                                             | -                                                                                           | He shall regularly<br>assume charge<br>as I Additional<br>District and<br>Sessions Judge,<br>Ongole<br>Prakasam<br>District, which<br>post he is holding<br>full additional<br>charge. |

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| 6. | SRI I.SRINIVASA MURTHY,<br>Principal Civil Judge<br>(Senior Division),<br>Eluru, West Godavari<br>District.                                                                                             | Special Judge for<br>trial of cases under<br>SCs and STs (POA)<br>Act, 1989-cum-VIII<br>Additional District<br>and Sessions Judge,<br>West Godavari at<br>Eluru, Vice<br>Sri M.Suneel Kumar<br>transferred. | Additional<br>Civil Judge<br>(Senior Division),<br>Eluru,<br>West Godavari<br>District                                                            | Sri M.Suneel<br>Kumar                                                                                                                                                                                                                                                                                                                                                                          |
| 7. | On relief<br>SRI M.SUNEEL<br>KUMAR,<br>Special Judge for<br>trial of cases under<br>SCs and STs (POA)<br>Act, 1989-cum-VIII<br>Additional District<br>and Sessions Judge,<br>West Godavari at<br>Eluru. | <b>I Additional<br/>District &amp;<br/>Sessions Judge,<br/>Eluru,<br/>West Godavari<br/>District.</b>                                                                                                       | -                                                                                                                                                 | Chairman-LRAT-<br>cum-II Additional<br>District and<br>Sessions Judge,<br>Eluru,<br>West Godavari<br>District.<br>Sri M.Suneel<br>Kumar<br>after assuming<br>charge as<br>I Additional District<br>and Sessions<br>Judge, he shall be<br>in full additional<br>charge of the post<br>of Principal District<br>and Sessions<br>Judge, Eluru, West<br>Godavari District<br>until further orders. |
| 8. | SMT.T.LEELAVATHI,<br>Secretary, District<br>Legal Services<br>Authority, Guntur.                                                                                                                        | Judge,<br>Family Court-Cum-<br>IV Additional<br>District & Sessions<br>Judge, Kurnool<br><b>(Post Kept Vacant)</b>                                                                                          | I Additional<br>Civil Judge<br>(Senior Division),<br>Guntur                                                                                       | VII Additional<br>District and<br>Sessions Judge-<br>cum-Special Court<br>for trial of Offences<br>against Women,<br>Kurnool.                                                                                                                                                                                                                                                                  |
| 9. | SRI E.RAJENDRA<br>BABU,<br>Principal Civil Judge<br>(Senior Division),<br>Gajuwaka,<br>Visakhapatnam<br>District.                                                                                       | Special Court For<br>Trial Of Offences<br>Under Protection of<br>Children from<br>Sexual Offences<br>Act, 2012 (POCSO),<br>Kurnool<br><b>(Post Kept Vacant)</b>                                             | Additional Civil<br>Judge (Senior<br>Division)-cum-<br>VIII Additional<br>Chief Judicial<br>Magistrate,<br>Gajuwaka,<br>Visakhapatnam<br>District | VII Additional<br>District and<br>Sessions Judge-<br>cum-Special Court<br>for trial of Offences<br>against Women,<br>Kurnool.                                                                                                                                                                                                                                                                  |

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| 10. | SMT. K.SATYA KUMARI,<br>Civil Judge (Senior Division), Proddatur, Kadapa District.         | II Additional District & Sessions Judge, Proddatur, Kadapa District<br><b>(Post Kept Vacant)</b>       | Additional Civil Judge (Senior Division), Kadapa.                       | VII Additional District and Sessions Judge-cum-Special Court for trial of Offences against Women, Kadapa.                                              |
| 11. | SMT. A.PURNIMA,<br>Principal Civil Judge (Senior Division), Narasaraopet, Guntur District. | VI Additional District & sessions Judge, Machilipatnam, Krishna District.<br><b>(Post Kept Vacant)</b> | Additional Civil Judge (Senior Division), Narasaraopet, Guntur District | Special Judge for trial of offences under the SCs and STs (POA) Act, 1989-cum-X Additional District & Sessions Judge, Machilipatnam, Krishna District. |
| 12. | SRI S.PRAVEEN KUMAR,<br>Principal Civil Judge (Senior Division), Kadapa.                   | III Additional District & Sessions Judge, Rajampet, Kadapa District<br><b>(Post Kept Vacant)</b>       | Secretary, District Legal Services, Authority, Kadapa.                  | Special Judge for trial of offences under the SCs and STs (POA) Act, 1989-cum-IV Additional District & Sessions Judge, Kadapa.                         |

**APPOINTED ON TEMPORARY BASIS UNDER RULE 14 OF THE ANDHRA PRADESH  
STATE JUDICIAL SERVICE RULES, 2007**

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| 13. | SRI B.BABU NAIK,<br>Civil Judge (Senior Division), Avanigadda, Krishna District. | VI Additional District Judge-cum-Special Judge for Trial of Offences against Women, Chittoor<br><b>(Post Kept Vacant)</b> | Additional Civil Judge (Senior Division), Machilipatnam, Krishna District | Special Court For Trial Of Offences Under Protection of Children from Sexual Offences Act, 2012 (POCSO), Chittoor. |
| 14. | SRI M.SHANKAR RAO,<br>Principal Civil Judge (Senior Division), Ananthapuramu.    | Additional District & Sessions Judge, Ramachandrapuram, East Godavari District<br><b>(Post Kept Vacant)</b>               | Additional Civil Judge (Senior Division), Ananthapuram                    | Chairman, LRAT-cum-IV Additional District & Sessions Judge, Kakinada, East Godavari District.                      |

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| 15. | SRI K.SYAM BABU,<br>Civil Judge (Senior<br>Division) working as<br>Secretary, District<br>Legal Services<br>Authority, Prakasam<br>at Ongole | VI Additional<br>District & Sessions<br>Judge,<br>(Fast Track Court),<br>Bapatla,<br>Guntur District<br><b>(Post Kept Vacant)</b> | Principal<br>Civil Judge<br>(Senior Division),<br>Ongole. | XI Additional<br>District & Sessions<br>Judge,<br>Tenali,<br>Guntur District. |
|-----|----------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------|-------------------------------------------------------------------------------|

The officers mentioned in Column Number 4 will be in full Additional charge of the post(s) mentioned in Column Number 2, and also the posts for which the officers are holding full additional charge, till the substitute posted takes charge/until further orders.

- NOTE:**
1. All the officers shall get themselves relived and join in their new posts on **or before 10.02.2025 without fail.**
  2. All the officers under orders of promotion/transfer are directed to pronounce the judgments/orders which were already reserved before relieving.
  3. In case, the officers from whom they have to take charge or to whom they have to handover charge, are on leave or absent for any other reason, the concerned Prl. District and Sessions Judge, shall make alternative arrangements, intimating the same to the High Court for information.
  4. All the officers who are under orders of promotion/transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
  5. The Order placed in the High Court's Website <https://aphc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.

**REGISTRAR (VIGILANCE)**

**To**

1. The officers and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Andhra Pradesh, Amaravati.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**

5. The Secretary to Government, Law (L.A & J – SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Director, Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District.
7. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram village, near A.P. Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District – 522238, Andhra Pradesh.

**8. THE PRL. DISTRICT JUDGES:**

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram, West Godavari.

**9. THE I ADDITIONAL SESSIONS JUDGES**

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram, West Godavari.

10. The Pay and Accounts Officer, Government of Andhra Pradesh Amaravathi, Guntur District.

**11. THE DISTRICT TREASURY OFFICERS: (with a request to communicate the same to the concerned Sub Treasury Officers)**

Ananthapuramu, Kakinada, Guntur, Kadapa, Machilipatnam, Kurnool, Nellore, Ongole, Srikakulam, Visakhapatnam, Vizainagaram, Eluru.

**12. THE SECTION OFFICERS:-**

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh, Amaravati.

GOVERNMENT OF ANDHRA PRADESH  
ABSTRACT

Public Services - Andhra Pradesh State Judicial Service - District Judges - 09 Civil Judges (Senior Division) as District Judges (Entry Level) by promotion under 65% quota, for the year 2024 and 03 Civil Judges (Senior Division) as District Judges (Entry Level) on temporary basis, under Rule 14 of the Andhra Pradesh State Judicial (Service and Cadre) Rules, 2007 - Orders - Issued.

Law (LA & J SCF) Department

G.O.Ms.No.14

Dated:10.01.2025  
Read the following:

1. G.O.Ms.51, Law (L.A&J - SC.F) Department, dated:17.10.2024
2. G.O.Ms.133, Law (L.A&J-Home Courts.A) Department, dated:07.11.2024
3. From the Registrar (Vigilance), High Court of A.P., D.O. Lr No.306/2024-B.SPL, dt: 19.12.2024.

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**ORDER:**

In the reference 1<sup>st</sup> read above, Government have issued orders for appointment of 13 Civil Judges (senior Division) as District Judges (Entry Level) under 65% quota for the year 2024, on the recommendations made by the Hon'ble High Court, A.P.

2. In the reference 2<sup>nd</sup> read above, Government have issued orders increasing the cadre strength posts of District Judges from 157 to 173, on the recommendations made by the Hon'ble High Court, A.P.

3. Now, on the recommendations of Hon'ble High Court, the Registrar (Vigilance), High Court of Andhra Pradesh in the reference 3<sup>rd</sup> read above has requested to issue necessary orders for approval of names of 09 Civil Judges (Senior Division) as District Judges (Entry Level) by promotion under 65% quota, for the year 2024 as the cadre strength increased from 157 to 173 and the names of 03 Civil Judges (Senior Division) as District Judges (Entry Level) on temporary basis, under Rule 14 of the Andhra Pradesh State Judicial (Service and Cadre) Rules, 2007 and requested to notify the appointment of the said officers.

4. The Governor of Andhra Pradesh hereby approve the names and appoint the following 09 Civil Judges (Senior Division) as District Judges (Entry Level) by promotion under 65% quota, for the year 2024 and 03 Civil Judges (Senior Division) as District Judges (Entry Level) on temporary basis, under Rule 14 of the Andhra Pradesh State Judicial (Service and Cadre) Rules, 2007:

| SL. NO | NAME AND DESIGNATION OF THE OFFICER                                                                         |
|--------|-------------------------------------------------------------------------------------------------------------|
| 1.     | <b>SMT. V.LAKSHMI RAJYAM,</b><br>Civil Judge (Senior Division), Nandigama, Krishna District.                |
| 2.     | <b>MISS KANUGULA SAILAJA,</b><br>Principal Civil Judge (Senior Division), Kakinada, East Godavari District. |

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| 3. | <b>SMT. G.DEENA,</b><br>Principal Civil Judge (Senior Division), Ongole, Prakasam District.                |
| 4. | <b>SRI I.SRINIVASA MURTHY,</b><br>Principal Civil Judge (Senior Division), Eluru, West Godavari District.  |
| 5. | <b>SMT.T.LEELAVATHI,</b><br>Secretary, District Legal Services Authority, Guntur.                          |
| 6. | <b>SRI E.RAJENDRA BABU,</b><br>Principal Civil Judge (Senior Division), Gajuwaka, Visakhapatnam District.. |
| 7. | <b>SMT. K.SATYA KUMARI,</b><br>Civil Judge (Senior Division), Proddatur, Kadapa District.                  |
| 8. | <b>SMT. A.PURNIMA,</b><br>Principal Civil Judge (Senior Division), Narasaraopet, Guntur District.          |
| 9. | <b>SRI S.PRAVEEN KUMAR,</b><br>Principal Civil Judge (Senior Division), Kadapa.                            |

| SL. NO | NAME AND DESIGNATION OF THE OFFICER                                                                                                  |
|--------|--------------------------------------------------------------------------------------------------------------------------------------|
| 1      | <b>SRI B.BABU NAIK,</b><br>Civil Judge (Senior Division), Avanigadda, Krishna District.                                              |
| 2      | <b>SRI M.SHANKAR RAO,</b><br>Principal Civil Judge (Senior Division), Ananthapuramu                                                  |
| 3      | <b>SRI K.SYAM BABU,</b><br>Civil Judge (Senior Division) working as Secretary, District Legal Services Authority, Prakasam at Ongole |

5. The Registrar (Vigilance), High Court of Andhra Pradesh shall take necessary action for issue of posting orders to the above officers.

( BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH )

**K.VIJAYANAND**  
CHIEF SECRETARY TO GOVERNMENT

To  
The Registrar (Vigilance), High Court of Andhra Pradesh,  
Nelapadu, Guntur District  
The Civil Judges (Senior Division) concerned  
(through the Registrar General, High Court of Andhra Pradesh)  
The Commissioner of Printing, Stationary & Stores Purchase (Printing Wing),  
Muthyalammappadu, Vijayawada (with a request to publish in Gazette)

Copy to:  
The Special Chief Secretary to Governor, Raj Bhavan, A.P, Vijayawada.  
The Pay & Accounts Officer, A.P., Mangalagiri.  
The Accountant General, A.P., Vijayawada,  
The P.S to Prl.Secy. to C.M./C.S./P.S. to Secy.,(Law)  
The Home (Courts) Department.  
SF/SC(2663898).

//FORWARDED::BY ORDER//

*K. Visalakshmi*  
SECTION OFFICER (SC)